

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.07.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 519 of 2022	Sudarshan Das Mudhra (Suspended Director of Simplex Projects Ltd.) Vs. State Bank of India & Anr.	Sinha S. Nikhilesh	Misha Suhani Dwivedi Nikhil Mathur-R1 Shweta Dubey Ichchha Kalash-R2
2.	Comp. App. (AT) (Ins) No. 611 of 2022	Kashyap Deorah Vs. AYG Reality Pvt. Ltd.	Vedant Mishra	
3.	Comp. App. (AT) (Ins) No. 619 of 2022	Zoom Communications Pvt. Ltd. Vs. Par Excellence Real Estate Pvt. Ltd.	Nikhil Singhvi	
4.	Comp. App. (AT) (Ins) No. 665 of 2022	Union Bank of India Vs. Rajender Kumar Jain Resolution Professional of M/S Kudos Chemie Ltd. & Ors.	Kamal Satija	
5.	Comp. App. (AT) (Ins) No. 667 of 2022	Satish Mittal Vs. Ozone Builders & Developers (P) Ltd.	Shadan Farasat	
6.	Comp. App. (AT) (Ins) No. 669 of 2022	SS Group Pvt. Ltd. Vs. Shiva Asphaltic Products Pvt. Ltd.	Gulshan Kr. Sachdev	
7.	Comp. App. (AT) (Ins) No. 674 of 2022	Dinesh Kumar & Ors. Vs. Birendra Kumar Tripathi Liquidator for Prism Infracon Ltd. & Ors.	Yash Tandon	
8.	Comp. App. (AT) (Ins) No. 675 of 2022	TA Genco Ltd. Vs. Bank of Baroda & Anr.	Mehak Khurana	Bishwajit Dubey

9.	Comp. App. (AT) (Ins) No. 699 of 2022	Vikas Dahiya Vs. Arrow Engineering Ltd. & Anr.	Rinku Kumar	Robin Jaisinghani Jacinta D'Silva Bhaskar Nayak-R1 Vichitra N. Pathak-R2
10.	Comp. App. (AT) (Ins) No. 704 of 2022 & I.A. No. 1947 of 2022	Amrapali LA-Residentia Flat Buyers Welfare Association (ALRFBWA) Vs. LA Residentia Developers Pvt. Ltd. (Under CIRP) & Anr.	Abhishek Naik	CS Gupta (Intervenor) Janender K.Chumbak

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 749 of 2021	Piyush Sengar Vs. PEC Ltd. With	Akhil P. Chhabra	Sangeeta Sondhi Ruchi Gour
12.	Comp. App. (AT) (Ins) No. 1071 of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan Kumar	Anando Mukherjee Kumar Anurag Singh Umang Mehta
13.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
14.	Comp. App. (AT) (Ins) No. 642 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Payal Kakra	Abhishek Anand Prabhat R. Singh-R1
15.	Comp. App. (AT) (Ins) No. 656 of 2022	Sanjeev Arora Suspended Director of RAF Stationers Pvt. Ltd. Vs. Knight Frank (India) Pvt. Ltd. & Anr.	Piyush Singh	Arpan Behl Ashish Prasad Zain Maqbool-R1

For Hearing

16.	Comp. App. (AT) (Ins) No. 683 of 2021	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan
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02:00 PM

After rising of Court – III

For Hearing

17.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
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18.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
19.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
20.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
21.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
22.	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
23.	Comp. App. (AT) (Ins) No. 361 of 2022	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.	Rishi K. Awasthi	Dhiraj Kumar Totala

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By order of Hon'ble Chairperson
-sd/-
Registrar